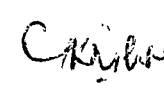
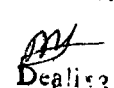


**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA./TA/MP. No. OA 391/96 with MA 315/96

Chiman Lal Mishra Versus U. O. I

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|---------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 22-7-96       | <p>None present for the applicants</p> <p>May be listed for admission on 26-7-96.</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"> <div style="text-align: center;"> <br/> <b>(RATTAN PRAKASH)</b><br/>             Judicial Member         </div> <div style="text-align: center;"> <br/> <b>(O. P. SHARMA)</b><br/>             Administrative Member         </div> </div>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| 26-7-96       | <p align="center"><u>OA 391/96</u></p> <p><u>Sh. U. P. Mishra, counsel for the applicant.</u></p> <p>The learned counsel for the applicant seeks permission to withdraw this OA with the liberty to file fresh OAs in respect of the applicant separately. Permission is granted. Applicants are, however, permitted to file fresh OAs separately in regard to their grievances.</p> <p>THE OA stands dismissed as having been withdrawn.</p> <p align="center"><u>MA 315/96 (OA 391/96)</u></p> <p>As the OA has been withdrawn by the applicant, MA stands dismissed as having become infructuous.</p> <div style="text-align: right; margin-top: 20px;"> <br/> <b>(GOPAL MISHRA)</b><br/>             VICE CHAIRMAN         </div> <div style="margin-top: 40px;"> <p align="center"><b>Central Administrative Tribunal</b><br/> <b>Jaipur Bench, JAIPUR</b></p> <p align="center">Certified That no further action is required to be taken &amp; The Case is fit for Consignment To Record.</p> <div style="display: flex; align-items: center; justify-content: center;"> <div style="border: 1px solid black; border-radius: 50%; padding: 10px; margin-right: 10px;">127/96</div> <div style="text-align: center;"> <br/>             Dealing Asst. Record Section Officer<br/>             Dist. No. <u>3</u>... Keeper (Judicial)         </div> </div> </div> |

*N. Sharma*  
26/7/96  
Admin.